

(8)

20.03.95 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. S. Das Gupta, A.M.

Learned counsel for the respondents seeks adjournment. List on 11.4.95 for order/direction.

Wf
A.M.

Bel
V.C

UR.

No C.A has been
filed so far. *Uv/*

Wf
10-4-95

UR.

No R.A has been
filed so far.

11-7-95

Hon'ble Mr. Justice B.C. Saksena, V.C.
Hon'ble Mr. S. Das Gupta, A.M.

No one present for the Applicant. Sri Satish Chaturvedi, Counsel for the Respondent is present. In view of the facts and circumstances of the case, it appears that the Applicant has lost interest in the case. The O.A. is accordingly dismissed in default.

Wf
A.M.

Bel
V.C.

Adjourned to 11-7-95 due to
Sad demise of Ex. Hon'ble Prime
Minister Sri Morarjee Deesai.

Wf
10-7-95